

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**PETITION NUMBER** : TCP/~~14~~<sup>4</sup>/2016


**NAME OF THE TRANSFEROR** : LAMMERTZ INDUSTRIENDEL GMBH

**NAME OF THE TRANSFERRE** : ALTEK LAMMERTZ NEEDLES LTD +3

**UNDER SECTION** : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1. C. PRASANNA VENKATESH	Counsel for Respondents	
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2. S. Santhosh Counsel representing C. P. Mulherkar Advocate, New Delhi	Petitioner	
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**ORDER**

Shri S Santhosh, proxy representing counsel for petitioner present and prayed time for filing written submissions since the senior counsel on record could not attend the Tribunal today. Shri C Prasanna Venkatesh, counsel for respondents present and filed his written submissions by serving a copy of the same to the other side. Counsel for petitioner is directed to submit written submissions and furnish a copy of the written submissions to the other side prior to the next date of hearing. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.



(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)